हो मिनी स्टील प्लांन्टस भी हैं और कुछ इन्टीग्रेटेड स्टील प्लान्ट्स भी आ जाते है तथा इम्पोर्ट बिलिटस भी आ जाते हैं, तो ये अलग-अलग तरीके हैं, बाकी 3.6 लाख टन स्क्रेप शिप से आ जाता है। इसलिये सारी चीजों को देखकर यह निर्धारित किया जाता है कि कितने जहाज यहां आने दिये जायें बाहर से जहां तक कुल बार्स और राडस की सप्लाई की बात जो माननीय सदस्य कह रहें हैं, साढ़े सात प्रतिशत की इससे आता है और बाकी और जगहों से आता है। इसकी अहमियत को समझते हुए में चाहूंगा कि कैपेसिटी यूटि-लाईजेशन बढ़े। लेकिन इन सब चीजों की वजह से में एसी कोई डेफिनेट बात नहीं कह सकता कि फलां तारीख तक यह ठीक हो जायेगा।

Smuggling and hoarding of clandestine gold

***129.** SHRI BHAGATRAM MANHAR:
SHRI RAMCHANDRA BHARADWAJ: t

Will the Minister of FINANCE! be pleased to state:

(a) what is the total quantity of gold seized through anti-smuggling and revenue intelligence operations and raids conducted during the flrst nine months of the current year indicating the details of the major hauls; and

(b) what methods were adopted for smuggling gold as detected during investigation of such cases?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) A statement is laid on the Table of the House.

† The question was actually asked on the floor of the House by Shri Ramchandra Bharadwaj,

Statement

During the period from January to September, 1&.85, 1996 Kgs. of gold was seized by the Customs authorities throughout the country. Details of the major seizures of gold (market value Rs. One crore and above) are given below: —

On 5-2-1935, the officers of Customs Preventive Collectorate. Ahmedabad, intercepted the vessel 'AL-SARAS at Kutch Mandvi and recovered 1161 pieces of foreign marked gold bars weighing 11,610 tolas, valued at Rs. 2.62 crores, found concealed under the cargo of wet dates along with other contraband good's. In this connection, 13 persons were apprehended.

On 23rd February, 1985, the officers of the Customs Preventive Collectorate, Bombay, recovered and seized gold weighing le^T^T'tblas, valued at Rs. 4.08 crores from the seabed off Haji Bunder, under the Customs Act, 1962.

On 23-4-1985, the officers of Bombay Zonal Unit of the Directorate of Revenue Intelligence, recovered from a specially made cavity in an Ambassador-car near Roopam Cinema. Sion Circle, Bombay, 12 belts containing 1196 pieces of foreign-marked gold, each weighing 10 tolas, and 4 pieces of gold each weighing 10 tolas. Gold totally weighing 12,000 tolas, valued at Rs. 2.95 crores, was seized under the provisions of the Customs Act. 1962. The car valued at Rs. 50,000 was also seized. There was no occu-pant in the car.

The officers of the Directorate of Revenue Intelligence, Bombay Zonal Unit, searched the premises at No. 10, Patel Building, Station Road, Jogesh-wari (West), ' Bombay on 13-9-1986 and seized 1400 gold biscuits of foreign origin, weighing 4,000 tolas valued at Rs. 3.35 crores alongwith foreign/ Indian currency. In this connection, three persons were arrested.

Besides, the methods °f smuggling enumerated above, gold is also found concealed on person of the passen-ger: , i 'ide baggage and the cars.

श्री रामचन्द्र भारद्वाज : मान्यवर, तस्करी का यह सोना जहां से आता है वहां उस की जो कीमत है और भारत में जो कीमत है उस में क्या अन्तर है यह माननीय मंत्री जी बताने की कृपा करें कि और साथ ही क्या मंत्री जी बतायेंगे कि 1977 से लेकर 1979 के बीच में यह अन्तर कितना बढ़ा है और क्या वह सही है कि 1979 तक हमारी स्वर्ण निधि प्रायः समाप्त हो गयी थी। तो 1980 के मुकाबले 1985 में क्या स्थिति है और हमारी स्वर्ण निधि का क्या हाल है?

श्री विश्वनाथ प्रताप सिंह : मान्यवर, मेरे पास 1977 और 1979 के आंकड़े नहीं हैं, लेकिन 1983 से 1985 तक के हैं। हाल के वर्षों में उस में बम्बई में 10 ग्राम की औसत कीमत अगर 1786 रही है 1983 में तो औसत मुनाफा 10 ग्राम पर 161 रुपय के करीब होगा और 1984 में बम्बई में 10 ग्राम की औसत कीमत अगर 1905 रुपय रही हो, पैसे के दशमलव को मैं छोड़ रहा हूं तो औसत मुनाफा 201 रुपये का रहा और 1985 में अक्तूबर तक 2015 का औसत भाव रहा बम्बई में तो औसत मुनाफा 275 रुपये का होगा।

श्री रामचन्द्र भारद्वाज : मेरे प्रश्न का उत्तर नहीं मिला। मैं साफ तौर पर यह जानना चाहूंगा कि 1977 और 1979 के बीच में कितना अंतर भाव में आया?

श्री विश्वनाथ प्रताप सिंह : 1977 और 1979 का अन्तर तो पूरा भारतवर्ष जानता है कि उस समय सोने का क्या हुआ।

श्री रामचन्द्र भारद्वाज : हमारे तटवर्ती क्षेत्रों में और सीमाओं पर कुछ ऐसे वलनरेबिल प्वाइंट्स हैं जहां से तस्करी

का सोना आता है। तो मैं मंत्री महोदय से जानना चाहूंगा कि क्या ऐसे देशों से बाइलेटरल बात कर के, आपसी समझौता कर के या आपसी बात चीत कर के कुछ ऐसा रास्ता निकालने का प्रयास सरकार कर रही है जिस से तस्करी को दोनों प्वाइंट्स पर रोका जा सके?

श्री विश्वनाथ प्रताप सिंह : वलनरेबिल प्वाइंट्स की जो जानकारी माननीय सदस्य को है वह मुझे बहुत खुशी होगी, कि वे हमको भी बता दें। जहां तक निकटवर्ती देशों का सवाल है, हमारी जब उन से वार्ता होती है, तो इस तरह की समस्याओं पर हम विचारों का आदान प्रदान करते हैं।

SHRI DHARAM CHANDER PRA-SHANT: Sir. I would like to ask the hon. Minister why, despite smuggling of gold from other countries into this country, the price of gold is still going up. What is the reason for that?

MR. CHAIRMAN; What is the reason for the price of gold going up?

SHRI VISHWANATH PRATAP SINGH; It is not that despite smuggling the price is going up. Because of the price going up there is smuggling.

MR. CHAIRMAN: Shrimati Pahadia would you ask any question?

SHRIMATI SHANTI PAHADIA: No.

Bank Robberies

*130. SHRI RAMCHANDRA BHA"ftADWAJ:t
DR. H. P. SHARMA:

Will the Minister of FINANCE be pleased to state the details of bank

† The question was actually asked on the floor of the House by Shri Ramchandra Bharadwaj.